

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1111/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar, District & Sessions Judge,
Khonsa, Tirap District,
Arunachal Pradesh.

Dated Guwahati, 7th February, 2023.

Sub:- **Casual Leave.**

Ref:- D&SC/KSA/Estt/2019/01/242/ Dated 03.02.2023
D&SC/KSA/Estt/2019/01/267/ Dated 07.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.02.2023** and **station leave permission on 04.02.2023**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office for the aforesaid days.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1112-1113/A, dated, 07-02-2023

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rts